## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. No. 01/NCLT/AHM/2016 IN TP No. 84/397-398/NCLT/AHM/2016 (NEW) C.P. No. 79/397-398/CLB/MB/2014(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.09.2016</u>

Name of the Company:

Vrajesh V. Dave

V/s.

Bhal Hotels Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. JINYANG MAJMODAR CA.

2. APURNA MAJMODAR Addicate P. J. 28. P. 3

2. HITECH RUCH PCS Petaboness Descent

## <u>ORDER</u>

Ld. CS appeared for petitioner and Ld. CA appeared for Respondent 1 and Ld. Advocate appeared for Respondents 2 & 3.

Respondent shall file their reply within 2 weeks.

List the matter along with TP 84/2016 on 27.10.2016 for final hearing.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this 7<sup>th</sup> day of September, 2016.